

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19737/2004

(From the judgement and order dated 19/03/2004 in MFA No.2693/1997 of the  
HIGH COURT OF KARNATAKA AT BANGALORE)

NAGANATH (DEAD) BY LRS.

Petitioner(s)

VERSUS

ASST.COMMNR. & LAND ACQ. OFFICER & ANR.

Respondent(s)

(With office report )

Date: 01/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s)

Mrs. Kiran Suri,Adv.

For Respondent(s)

No.1:

Mr. Sanjay R. Hegde,Adv.

Mr. Vikrant Yadav, Adv.

Mr. Amit Kr. Chawla, Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 29th July, 2008 for final hearing.

Parties to complete their pleadings in the meantime.

(N. Annapurna)  
Court Master

(Madhu Saxena)  
Court Master